

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 106 of 2013

Dated : 14th July, 2014

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission ... Respondent(s)**

ORDER

Court has not assembled today.

On the consent of learned counsel for the appellant, matter is posted for hearing on **6th August, 2014.**

Court Master

rkt